

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 19.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.18/97/HDB/2018
NAME OF THE COMPANY	Venkateswara Sugar Industries Pvt Ltd & 2 others
NAME OF THE PETITIONER(S)	Chadalavada Krishna Murthy
NAME OF THE RESPONDENT(S)	Venkateswara Sugar Industries Pvt Ltd & 2 others
UNDER SECTION	97

ORDER

Present: Ld. Counsel Mr. GS. Rama Rao for the Petitioner.

Ld. Counsel Mr. Y. Suryanarayana for the Respondent.

Pleadings stand completed. For hearing, **matter is adjourned to 26.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)